

NATIONAL COMPANY LAW APPELLATE TRIBUNAL AT CHENNAI

(Appellate Jurisdiction)

Company Appeal (AT) (CH) No.14 of 2021

(Under Section 421 of the Companies Act, 2013)

(Arising out of Order dated 22.04.2021 in CP/667/241/HDB/2018 passed by the National Company Law Tribunal, Amaravati Bench)

In the matter of:

1. Chalasani Udaya Sankar
S/o Mr. Subba Rao,
D.No.32-14-11, 2nd Floor,
Tulasi Apartments, Near Jammichettu,
Mogalrajapuram, Vijayawada – 520010 ... Appellant No.1
2. Ms.Sripathi Sreevana Reddy
W/o. Mr. Venkata Krishna Reddy Pingali,
D.No.52-1/8-10A/1, Road No.2,
NTR Colony, Gunadala, Vijayawada – 520008 ... Appellant No.2
3. Ms.Yalamanchilli Manjusha,
W/o Mr.Balaji
Plot No.3, Road No.10B,
Opposite Vinayak Theatre, Bharathi Nagar,
Vijayawada – 520008. ... Appellant No.3

Versus

1. M/s.Lexus Technologies Pvt. Ltd.
CIN: U72200AP2000PTC034070
D.No.60-3-1/4, Y.K.Building, Route No.5,
Ramanachandra Nagar, Vijayawada,
Srikakulam, Andhra Pradesh – 520008 ... Respondent No.1
2. Mr.Mantena Narasa Raju
S/o Mr.Krishnama Raju
NRI Medical College, Chinakakani
Guntur, Andhra Pradesh – 522503 ... Respondent No.2
3. Mr.Appa Rao Mukkamala
S/o Mr.Bhaskar Rao
i) 4545, Warwick Circle, Grand Blanc,
Michigan – 48439
ii) NRI Medical College, CHinakakani,
Guntur, Andhra Pradesh 522503 ... Respondent No.3
4. Mr.Suresh Anne
S/o Mr.Hanumantha Rao
i) 444, Wembleton Drive,
Birmingham, Michigan – 48009 US
ii) NRI Medical College, CHinakakani,
Guntur, Andhra Pradesh 522503 ... Respondent No.4
5. Mr. V. Vasudev Reddy
Partner, Rameshwar Rao & Co.
Chartered Accountants,
#132, SBI Colony, II Venture,
Gandhinagar, Hyderabad – 500080 ... Respondent No.5
6. Registrar of Companies,
2nd Floor, Corporate Bhawan, GSI Post,
Tattiannaram, Bagole, Bandiaguda,

Hyderabad, Telangana – 500068

... Respondent No.6

7. The Regional Director,
Ministry of Corporate Affairs, 3rd Floor,
Corporate Bhawan, Bandlaguda, Nagole
Tattiannaram, Hayath Nagar Mandal, RR District,
Hyderabad, Telangana – 560068

... Respondent No.7

8. Mr.NimmagaddaUpendranath
1-5-13, NRI Staff Quarters,
NRI Academy of Sciences
Chinakakani, Mangalagiri Mandal,
Guntur District, Andhra Pradesh

... Respondent No.8

9. Dr. Raghava Rao Polavarapu
5 Olde Hamlet Drive,
Jericho, New York, 11753
USA

... Respondent No.9

10. Dr. Sai Ramesh Bikina
4539, Long View Drive
Lapeer, Michigan 48446
USA

... Respondent No.10

Present:

For Appellants : Mr.Dhruv Mehta, Sr.Counsel

For Mr.PBA. Srinivasan, Advocate

ORDER
(Virtual Mode)

Heard Mr.Dhruv Mehta, Learned Senior Counsel appearing for the Appellants.

There shall be an order of Stay of the Order dated 26.04.2021 passed by the National Company Law Tribunal, Amaravathi Bench in C.P.No.667/241/HDB/ 2018, wherein the orders were 'Reserved', till the next date of hearing.

Let Notice be issued to the Respondents returnable by 09.06.2021. Let the requisite be filed along with Process Fees within four working days from today. The Learned Counsel for the Appellants shall furnish the e-mail Address of the Respondents for effecting service upon the Respondents. Also, the Mobile No(s) of the Respondents shall be furnished by the Appellant to the 'Office of the Registry'.

The Registry is directed to list the matter on **09.06.2021**.

[Justice Venugopal M]
Member (Judicial)

[V.P.Singh]
Member (Technical)

05.05.2021

SE